

**CENTRAL ADMINISTRATIVE TRIBUNAL  
LUCKNOW BENCH  
(THROUGH VIDEO CONFERENCING)**

Original Application No. 332/00407/2019

Date of Order: This, the 16<sup>th</sup> Day of December, 2020

**HON'BLE MR A MUKHOPADHAYA, ADMINISTRATIVE MEMBER**

Gayatri Singh, aged about 32 years, Daughter of  
Late Om Prakash, resident of E-4/761 Vinay  
Khand-4, Gomti Nagar, Lucknow.

... Applicant

- Versus -



1. Union of India through the Secretary, Ministry of Finance, Department of Income Tax, New Delhi.
2. The Chief Commissioner of Income Tax, 5 Ashok Marg, Lucknow.
3. Income Tax Officer (HQ) Administrative-5 Ashok Marg, Lucknow.
4. Income Tax Officer, Department of Direct Taxes, Income Tax Department, Regional

Training Centre Pragya Vibhuti Khand, Gomti Nagar, Lucknow.

.....Respondents.

For the Applicant: Shri Praveen Kumar

For the Respondents: Smt Prayagmati Gupta

### **O R D E R (ORAL)**



At the outset, Ms. Prayagmati Gupta, learned counsel for the respondents pointed out that the case of the applicant for compassionate appointment had not been rejected so far and the respondents are open to considering the same as per extant rules and policy in force as and when vacancies under the compassionate appointment quota arises.

2. At this, Shri Kumar, learned counsel for the applicant prays for permission to withdraw the present O.A. with liberty to approach this Tribunal

again in this matter, if so warranted in the future by any decision of the respondents in this regard.

3. Accordingly, the OA is dismissed as withdrawn with liberty as aforesaid.

4. There shall be no order as to costs.

**(A.MUKHOPADHAYA)**  
**MEMBER (A)**

JNS

